

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

21

**IA 169 of 2017 in C.P. No. 42/241-242/NCLT/AHM/2017**

Coram:

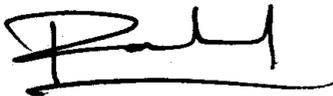
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017**

Name of the Company: Majestic Farmhouse Ltd.  
V/s.  
Vadilal Industries Ltd. & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Parth Contractor	Adv.	Or. Resp. No. 2, 4, 5	
2.	Raheel Patel	Adv.	Applicant/ Orig. Resp.	

**ORDER**

Learned Advocate Mr. Raheel Patel present for Applicant/ Original Respondent.  
Learned Advocate Mr. Parth Contractor present for Original Respondents no. 2, 4 and 5.

At request of Learned Counsel for Applicant, list the matter on 19.07.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 11th day of July, 2017.